

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.40 (1)-HCT/Judl/ROSTER/2018/ 5650 5<sup>th</sup> July, 2018

**NOTIFICATION**

In partial modification of this Registry's prevailing Roster, it is hereby notified that: –

**On 06.07.2018** Hon'ble the Chief Justice will not sit in the Single Bench. Cases scheduled to be taken up by the Single Bench of Hon'ble the Chief Justice on 06.07.2018 shall be taken up by the Single Bench of Hon'ble Mr. Justice A. Lodh.

**On 09.07.2018** Hon'ble the Chief Justice will not sit in the Single Bench. Cases scheduled to be taken up by the Single Bench of Hon'ble the Chief Justice on 09.07.2018 shall be taken up by the Single Bench of Hon'ble Mr. Justice A. Lodh.

Hon'ble Mr. Justice S. Talapatra will also not sit in the Single Bench on 09.07.2018. Cases scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra on 09.07.2018 shall be taken up by the Single Bench of Hon'ble Mr. Justice A. Lodh as per roster.

**On 10.07.2018** Hon'ble the Chief Justice will sit in the Single Bench at 02.00 PM and will take up the Single Bench matters as per roster.

Hon'ble Mr. Justice A. Lodh will sit in the Single Bench on 10.07.2018 at 10.30 AM and will take up the Single Bench matters as per roster.

**On 11.07.2018** a Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will sit at 10.30 AM and will take up the matters as per roster. Their Lordships will also sit in their respective Single Benches on 11.07.2018 at 02.00 PM and will take up the Single Bench matters as per roster.

Hon'ble Mr. Justice A. Lodh will not sit in the Single Bench on 11.07.2018. Cases scheduled to be taken up by the Single Bench of

Hon'ble Mr. Justice A. Lodh on 11.07.2018 shall be taken up by the Single Bench of Hon'ble the Chief Justice.

By Order,

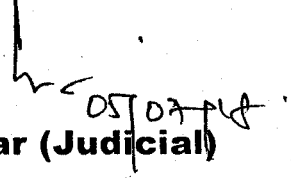
Sd/-

**(A. Debbarma)**  
**Registrar (Judicial)**

**No.F.40(1)-HCT/Judl/ROSTER/2018/ 5651-77 5<sup>th</sup> July, 2018**

**Copy to: -**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Director, Tripura Judicial Academy, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala;
26. Notice Board of the Court-house; and
27. Order File.

  
**Registrar (Judicial)**